



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./11/2021 FIXED	PABITRA DUTTA Versus SURASARI DUTTA	MRS M D CHOWDHURY	MS M DAS MR. P SAIKIA
	WITH I.A.(Civil)/3209/2019 in Mat.App./11/2021	PABITRA DUTTA Versus SMT. SURASARI DUTTA		MS. N G SARMA
	WITH I.A.(Civil)/610/2022 in Mat.App./11/2021	PABITRA DUTTA Versus SURASARI DUTTA	MRS M D CHOWDHURY	
	WITH I.A.(Civil)/611/2022 in Mat.App./11/2021	PABITRA DUTTA Versus SURASARI DUTTA	MRS M D CHOWDHURY	
2	WA/249/2022 FIXED, WITH WA/45/2014 (D/O)	TARANI KANTA RAY AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
3	WITH Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE
4	WITH WA/1/2022	UJALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
5	WITH WA/9/2022	PRANITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD

6	WA/317/2022 CAVT. NO.09612/022, FIXED, CAVT./961/2022	PABITRA BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	MR. U K NAIR (FOR CAVEATOR) MR R SINGHA (FOR CAVEATOR) MR. A BORO (FOR CAVEATOR) MS N NEWME (FOR CAVEATOR) SC, BTC SC, PWD
ORDERS				
7	WA/185/2017 CAVT. NO. 512/17 FIXED, WITH CAVT./512/2017	THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
8	WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
9	I.A.(Civil)/457/2017 FIXED in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. R MAZUMDAR MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
	WITH WA/280050/2016 (Filing Number)	THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS	MR.D SAIKIA MR.N SARMA	
10	I.A.(Civil)/3645/2017 FIXED, CAVT./435/2017 in WA/239/2017	SRI JOY KISHAN SURANA and ANR Versus THE STATE OF ASSAM and 108 ORS	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MRS J M KONWAR MR. R KALITA MR. S SAHU (R107) MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
	WITH WA/239/2017	SRI JOY KISHAN SURANA and ANR Versus THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANIAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
	WITH I.A.(Civil)/2874/2017 in WA/239/2017	JOY KISHAN SURANA and ANR, Versus THE STATE OF ASSAM and ANR,	MR.A K BARUAH MR.S BISWAKARMA MS.G DAS MS.I CHOUDHURY	SC, ELEMENTARY EDUCATION

11	WITH WA/106/2017	SRI PRABIN CH RABHA and 53 ORS Versus SHRI PRASENJIT PURKAYASTHA and 4 ORS	MR.R P KAKOTI MR.D K MISHRA MR.U K DEKA	MR.M A I HUSSAIN MR H I CHOUDHURY R-1and2 MR.A K DUTTA(R- 1&2) MRA R BHUYAN(R- 1,2 & 6)) SC, ELEMENTARY EDUCATION
12	WITH WA/270/2017 CAVT. NO. 435/2017	SRI SAMARENDRA SAHARIA and 27 ORS Versus THE STATE OF ASSAM and 6 ORS	MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	MR.A K PURKAYASTHA SC, ELEMENTARY EDUCATION FOR CAVEATOR
13	WITH WA/292/2017	SRI DIGANTA PATHAK and 20 ORS Versus THE STATE OF ASSAM and 13 ORS	MR. S K MEDHI MR. A DAS MR. R SARMA MR. H TALUKDAR	SC, ELEMENTARY EDUCATION GA, ASSAM
14	WP(C)/1089/2018 FIXED	SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
15	I.A.(Civil)/3428/2022 FIXED in WA/12434/2022 WITH WA/12434/2022 (Filing Number)	SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, APSC SC, TRANSPORT
		SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS. - A	MR. P MAHANTA	
HEARING				
16	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM C.G.C. SC, APDCL MRS.A DASS ASSTT.S.G.I.
17	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
18	WP(C)/5189/2017 FIXED, WITH CAVT./288/2017(D/O)	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL Versus THE UNION OF INDIA and 11 ORS.	MR.A K PURKAYASTHA MR.R C PAUL	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
	WITH I.A.(Civil)/2286/2022 in WP(C)/5189/2017	CHAMPA MALAKAR Versus THE UNION OF INDIA and 12 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI	MR. R C PAUL

19	WITH WP(C)/3400/2017 CAVT. NO. 288/2017	UNION OF INDIA and 9 ORS. Versus SMT. SIPPO KHAN @ SIPPO MALAKAR and 2 ORS.	MSB DEVI MR.D K DEYRly.Adv. MS.C DAS	MR.A K BORA(R-1) MR.R C PAULR-2 MR H K J AHMED (r-1) MS. B DAS (r-1) MS.K GOGOI(R-1) MR.A SHAKIL(R-2) FOR CAVEATOR MR.D SINGH
20	WA/9/2018	THE STAFF SELECTION COMMISSION Versus MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA
21	WA/169/2018 CAVT. NO.0471/2018 FIXED, CAVT./471/2018	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
22	Mat.App./62/2019 FIXED, WITH LCR	SRI KAMAL JYOTI RAJBONGSHI Versus KARABI DEVI RAJBONGSHI	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MRS M D CHOWDHURY MS. R SAIKIA
23	WA/116/2019 FIXED	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM MRS. R S CHOWDHURY (R1) MS G DAS (R1) MS. A LONGSU (R1) ASSTT.S.G.I.
	WITH I.A.(Civil)/1540/2019 in WA/116/2019	M/S. WARES AND WANTS TRADING PVT. LTD., Versus MR. ARMAN ALI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM ASSTT.S.G.I.
24	WA/38/2021	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)
25	WA/293/2021	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM
26	WA/164/2022 FIXED, WITH WP(C)/6002/2017 (D/O)	PANKAJ BEZBARUAH Versus UNION OF INDIA AND 4 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	ASSTT.S.G.I.
27	WA/189/2022 CAVT. NO.03712/022, FIXED, CAVT./371/2022	THE STATE OF ASSAM AND 2 ORS. Versus MUNINDRA BARMAN AND 4 ORS.	MR. D SAIKIA MR. B CHOUDHURY SC, PWD	MR T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1546/2022 in WA/189/2022	THE STATE OF ASSAM AND 2 ORS. Versus MUNINDRA BARMAN AND 4 ORS.	GA, ASSAM MR. B CHOUDHURY SC, PWD	MR T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
28	WA/260/2022 FIXED	THE ASSAM FINANCIAL CORPORATION LTD. AND 2 ORS. Versus BHABENDRA NATH SARMA AND 6 ORS. B	MR. R K D CHOUDHURY	MR. B SARMAH MR. A L MANDAL (r-7) SC, FINANCE
29	WP(C)/707/2022 CAVT. NO.00502/022, CAVT./50/2022	THE UNION OF INDIA AND 2 ORS. Versus KISHORE KUMAR SRIVASTAVA	MS. B SARMA	MR S CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



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[For Tuesday,7th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/59/2023	BILASIPARA SUB-DIVISION TOURIST TAXI ASSOCIATION Versus MONALISA DAS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH	
ORDERS				
2	Cont.Cas(C)/522/2014	MD. BABUL ALI and 12 ORS Versus RAMESH CHAND JAIN 8 ORS	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MS U DAS(R-12) MR.S K DAS MR.R MAZUMDAR(R-9) MS.A VERMA(R-10) MS.S KHANIKAR(R-12)(-10) MR.R GOSWAMI(R-13&14) MR.H BEZBARUAH(R-9) MR.D CHETIA(R-9) MS.S SULTANA(R-13&14) MS.R M DEKA MS.S DAS(R-13&14)(R-10) MS.B DEKA(R-13&14) MS.P KALITA(R-13&14) MRR KARIM MRS.A VERMA-12
3	Cont.Cas(C)/2/2020	BHABATOSH BARMAN Versus PREETOM SAIKIA AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	MR. D SAIKIA MR J ABEDIN MR S M T CHISTIE MR. R MAZUMDAR MR. K K DUTTA
4	Cont.Cas(C)/274/2020	ANJANA BARUAH AND 55 ORS. Versus PREETOM SAIKIA AND 2 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	MR. D SAIKIA MR. R MAZUMDAR MR. N J KHATANIAR MR H BEZBARUA MR. S NEOGI
5	Cont.Cas(C)/3/2021	SMTI. SRADHANJALI CHUTIA Versus PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. I ALAM (R-5) MR. T SK (R-5)
6	Cont.Cas(C)/246/2021 WITH WP(C)/596/2018 (D/O)	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
7	Cont.Cas(C)/369/2021	ROBIN GOGOI Versus PREETOM SAIKIA,I.A.S AND 3 ORS.	MR. M K NEOG MR. M K DUTTA	MR. D SAIKIA (R1, R3) MR S M T CHISTIE (R1, R3)

8	Cont.Cas(C)/50/2022	PABITRA BOA Versus PREETOM SAIKIA and 2 ORS.	MS. S PARVEEN MR S HUSSAIN	MR. D SAIKIA MR. M R LASKAR MR B KAUSHIK
9	Cont.Cas(C)/236/2022	PRASANTA GOSWAMI Versus JADAV DAS	MR. A SARMA MR T R SEN MR. LENTSO	MS M DAS MR. P SAIKIA
10	Cont.Cas(C)/262/2022	NIRUPAM NATH Versus BIJOYA CHOUDHURY AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR. M R LASKAR (R-2) MR. N J KHATANIAR (R-2)
11	Cont.Cas(C)/302/2022 FIXED	ABU BOKKAR SIDDIQUE AND ANR Versus G D TRIPATHI , IAS and ANR.	K U AHMED MS N HASAN	MR. P N GOSWAMI (r-2) MR. D GOGOI (r-2) MR. R R Gogoi (r-2)
12	Cont.Cas(C)/430/2022	SUNTI HAZARIKA Versus DHARMAKANTA MILI	MR. P MAHANTA MR. M DAS MR. R B GOHAIN	MR. K GOGOI MR S DAS

HEARING

13	WP(C)/6653/2014 FIXED	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
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11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8222/2022 WITH WP(C)/5112/2022(D/O), FIXED	DR. AKRAM CHANDRAJIT SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HIGHER EDU
2	WP(C)/23/2023 FIXED	SARAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
3	WP(C)/196/2023 FIXED	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA	SC, SEC. EDU. SC, N C T E
4	WP(C)/332/2023 FIXED	SIRAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
5	WP(C)/443/2023 FIXED	SURAJ SARMAH AND 35 ORS Versus THE STATE OF ASSAM AND 2 ORS	R L CHUTIA	SC, SEC. EDU.
6	WP(C)/494/2023 FIXED	JAHNABAI BORAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, EDU
ADMISSION				
7	WP(C)/5130/2021 PART-HEARD, FIXED	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY MR. M K CHOUDHURY	SC, SEC. EDU. MR. B GOGOI MR P NAYAK

8	Review.Pet./141/2018 FIXED, WITH WP(C)/5660/2009 (D/O)	LONGSING TERANG and ANR Versus THE STATE OF ASSAM and 107 ORS	MR.B CHAKRABORTY MR.T R SARMA MR.N G KUNDU MR.L GOGOI MR.P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M K BORO (R- 9,14,29,37, 44,47,48,60,75,77,80,81) MR. M AGARWALLA (R- 10,17,27,34, 49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS (R-9,14,29,37, 44,47,48,60,75,77,80,81) MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) MD BAKKAR ALI SC, EDUCATION SC, K A A C MR J CHUTIA
9	WP(C)/4283/2021 FIXED WITH I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS. BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY SC, U G C SC, BODOLAND UNIVERSITY
HEARING				
10	WP(C)/4249/2012 PART-HEARD	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
11	WP(C)/815/2014 PART-HEARD, FIXED	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
12	WP(C)/1458/2016 FIXED	MRS. RUPA RANI DEVI Versus THE STATE OF ASSAM and 5 ORS.	MR.B BANERJEE MS.A DEVI MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.H K BAISHYA(R-5&6) MR.B CHAKRABORTY(R- 5&6) SC, SECONDARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023

12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
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15)	MS B DUTTA	06-02-2023	To	09-02-2023
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17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2859/2022 B/O in WP(C)/1623/2021 WITH WP(C)/1623/2021	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. D DEKA MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. B K DAS MR H GOGOI SC, ELEM. EDU MRS. D DAS BARMAN (GA, ASSAM, R-3) MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) MR. S M T CHISTIE (SC, EDUCATION DEPT., R- 1,2,4,5)
ADMISSION				
2	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
3	WP(C)/2889/2015 FIXED	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
4	WP(C)/1504/2017 FIXED	BHRIGU THAKURIA Versus THE STATE OF ASSAM and 24 ORS.	MR.S BIKASH MR.R J SARMA	MR. K GOSWAMI, GA, ASSAM (R-1) SC, APDCL MR. I CHOUDHURY
5	WITH WP(C)/6282/2017	PRADIP DAS and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S BIKASH	MR. K GOSWAMI, GA, ASSAM (R-1) SC, APDCL
6	WP(C)/2363/2017 FIXED	PABINDRA KUMAR DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.J KALITA	GA, ASSAM MS R P BARUAH (R5, R6) SC, SECONDARY EDUCATION

7	WP(C)/6012/2018 FIXED	RAJIB DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	SC, HIGHER EDU
8	WP(C)/586/2022 FIXED, WITH CR/2144/1995 (D/O)	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
9	WP(C)/864/2022 FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, BTC
10	WP(C)/1268/2022 FIXED	MAITRI MANNA Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
WITH				
11	WP(C)/1262/2022	PIYALI DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
12	WP(C)/5524/2022 FIXED	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
13	WP(C)/6381/2022 CAVT. NO.10202/022, FIXED	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MS. N M DEKA (FOR CAVEATOR) SC, BTC
ORDERS				
14	Cont.Cas(C)/323/2020 FIXED	MALEK HUSSAIN Versus AJAY TEWARI AND 5 ORS.	MR. M U MONDAL	MR. K GOGOI MR. K GOGOI MR S DAS (R-6)
HEARING				
15	Review.Pet./150/2018 WP(C) 61/2011(D/O)	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
WITH				
16	Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)
17	WP(C)/5103/2019 FIXED	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./209/2022 WITH OFFICE NOTE, LCR 8 FILES, B/O WITH I.A.(Crl.)/487/2022 in Crl.A./209/2022	BABU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
		BABU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
HEARING				
2	Crl.A./91/2020 WITH LCR 4 FILES, P.B.-2	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM
3	WA/154/2022 CAVT. NO.04412/022, WA 354/2018(D/O), FIXED	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
4	WITH Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY Versus SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU
5	WITH Review.Pet./136/2022	SMTI. SUPARNA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. SC, N C T E
6	Crl.A./190/2022	AMAL MUSHAHARY Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS. T M LAHKAR	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AT 2:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH,
WHICHEVER IS EARLIER.**

**THIS BENCH WILL RISE AT 3:25 PM, AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HIS LORDSHIP AND HONOURABLE
MR. JUSTICE NELSON SAILO, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./373/2023	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
2	Bail Appln./415/2023	GIAS UDDIN @ MD. GIASHUDDIN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
3	Bail Appln./416/2023	KHURSED ALOM @ KHURSHID ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED	PP, ASSAM
4	Bail Appln./418/2023	MD. NASHED AND ANR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
5	Bail Appln./424/2023	NEHAR BEGUM @ NIHAR BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
6	Bail Appln./426/2023	HARI MANDAL Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	Bail Appln./427/2023	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
MOTION				
8	Crl.Pet./1293/2022 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN MR S BAISHYA	PP, ASSAM
9	Crl.Rev.P./49/2023	SARASWATI DAS Versus THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL MR S HUSSAIN	PP, ASSAM
10	Crl.Pet./104/2023	MOSTAFA @ MD. MUSTAFA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
11	Crl.Pet./105/2023	RAHMAN AHMED @ ATABUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

12	AB/349/2023 B/O	AJAY RANJAN MAHARAJ Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
ADMISSION				
13	WP(C)/2282/2021 PART-HEARD, FIXED	GUNAI PANI M E MADRASSA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU MR. D P CHALIHA (r-7,8) MS M ROY (r-7,8)
	WITH I.A.(Civil)/1294/2022 in WP(C)/2282/2021	GUNAI PANI M E MADRASSA AND ANR. Versus CHAND MIYA AND 2 ORS.	MR. M U MAHMUD	
14	CrI.A./24/2023	BITUPAN TALUKDAR @ PETLA Versus THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR R SARMA MS P SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/65/2023 in CrI.A./24/2023	BITUPAN TALUKDAR @ PETLA Versus THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR R SARMA MS P SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./2517/2022 WITH LCR AND CASE DIARY	MAINUDDIN AHMED Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
BAIL HEARING				
16	AB/1775/2021	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGOHAIN MR. M G SINGH MR. D J NATH	SC, C B I
17	AB/4034/2021	FIRDUS ALI @ CHUTKU Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
18	AB/2078/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
19	AB/2310/2022	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. A S ALI MD R ISLAM	PP, ASSAM
20	AB/2747/2022	ALBERT HEREN AND ANR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MR MINTU SAIKIA	PP, ASSAM
21	AB/2904/2022	RANJAN KARMAKAR Versus THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
22	AB/3138/2022 WITH LCR AND CASE DIARY	MOHIRUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI H A AHMED DR. R HOQUE	PP, ASSAM
23	AB/3185/2022	HAJARAT ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
24	AB/3653/2022	IDUL ALI@PAPOR Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
25	AB/3715/2022	MD RAMJAN ALI Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA MR. T L MAHANTA	PP, ASSAM
26	AB/3820/2022	NEHEMIAH MOCHAHARY AND 2 ORS Versus THE STATE OF ASSAM	MR. R B GOHAIN F. K. AHMED	PP, ASSAM
27	AB/3834/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S KASHYAP	PP, ASSAM

ORDERS

28	I.A.(CrI.)/63/2023 in CrI.A./11148/2022	RAJ SAHANI Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI	PP, ASSAM
	WITH CrI.A./11148/2022 (Filing Number)	RAJ SAHANI Versus THE STATE OF ASSAM AND ANR . B	MISS M GOGOI	
	WITH I.A.(CrI.)/11150/2022 (Filing Number)	RAJ SAHANI Versus THE STATE OF ASSAM AND ANR . B	MISS M GOGOI	
		HEARING		
29	WP(C)/8048/2017 PART-HEARD, FIXED	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS Versus OIL INDIA LTD. and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA	MR.S N SARMA MR.S CHOUDHURY SC, OIL
	WITH I.A.(Civil)/1142/2021 in WP(C)/8048/2017	JATIN CHANDRA SARMAH Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/302/2023 FIXED	ANINDITA JODDAR Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM
2	WP(C)/550/2023	MANOJ DEWANJI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR S BORA	SC, IWT SC, FINANCE
3	WP(C)/552/2023	SANJIB KR DEB PURKAYASTHA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR. H R DAS	SC, IWT SC, FINANCE
4	WP(C)/602/2023	NIPUL KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
ORDER (STAY VACATING)				
5	I.A.(Civil)/16/2023 FIXED in WP(C)/7675/2022 WITH WP(C)/7675/2022	ABHILASHA SHARMA AND 160 ORS Versus KRISHANU JYOTI DEKA RAJA AND 24 ORS	MR. P K GOSWAMI MR. B K DAS	MR. K N CHOUDHURY SC, APSC SC, A.H and V. DEPT.
		KRISHANU KUMAR BHAGABATI AND 20 ORS Versus THE STATE OF ASSAM AND 164 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S I HUSSAIN MR. D J DAS N GAUTAM	MR. P K GOSWAMI (r-5 to 165) SC, APSC MR. B K DAS (r-5 to 165) MR B P BORAH (r-5 to 165) MR P J DUTTA (r-5 to 165) SC, A.H and V. DEPT.
	WITH I.A.(Civil)/3827/2022 in WP(C)/7675/2022	THE STATE OF ASSAM Versus KRISHANU KUMAR BHAGABATI AND 20 ORS	GA, ASSAM	MR. K N CHOUDHURY

ADMISSION

6	WP(C)/3605/2015 FIXED	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) SC, OIL
	WITH I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MR. R SALOI	SC, OIL
	WITH I.A.(Civil)/2834/2022 in WP(C)/3605/2015	SMTI TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
7	WITH WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	WITH I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
8	WP(C)/6758/2017 FIXED	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR.N SARMA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
	WITH I.A.(Civil)/1989/2022 in WP(C)/6758/2017	SARDAR KULDIP SINGH VIRDI Versus MANAGEMENT, KELLYDEN TEA ESTATE AND ANR.	MR K L GUPTA	MR. A DAS
9	WP(C)/5997/2019 FIXED	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
10	WP(C)/644/2022 FIXED	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
11	WP(C)/4205/2022 FIXED	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
12	WP(C)/5299/2022 B/O	DIBYAJYOTI BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	SC, FOREST
13	WP(C)/8143/2022 FIXED	AAYUSH TOMAR Versus THE UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG) MR I AHMED	MRS S BARUAH SC, RAILWAY
HEARING				
14	WP(C)/6506/2013 FIXED	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA

15	WP(C)/5258/2015 B/O	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
16	WP(C)/2095/2016	PRAVABATI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, PENSION
17	WP(C)/7452/2017 FIXED	MUNINDRA DEKA and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	MR.C BARUAH GA, ASSAM SC, APSC MD. R ALI M KATAKY MR. K KONWAR MR. A M KHAN
18	WP(C)/6318/2019	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/23/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
2	W.P.(CrI.)/25/2022 B/O	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM MR. U K GOSWAMI ASSTT.S.G.I.
HEARING				
3	PIL(Suo Moto)/2/2019 FIXED	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH
4	Review.Pet./93/2019 WITH WP(C)/4151/2016 (D/O)	MISS KULSUM BEGUM @ KULSUM BIBI Versus THE UNION OF INDIA AND 6 ORS	MR K DAS MR. B PHUKAN MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4360/2020 WITH LCR	MD. WAHED ALI Versus THE UNION OF INDIA AND 8 ORS	MR M H AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8035/2022 PART HEARD, FIXED	HALIMA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	GA, ASSAM
2	WP(C)/113/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GHC
ORDER (STAY VACATING)				
3	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH WP(C)/4189/2022	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
ADMISSION				
4	WP(C)/7675/2017	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
5	WP(C)/969/2021	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
6	WP(C)/834/2022	M/S SURESH ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA MS J SARMAH ASSTT.S.G.I.

7	WITH WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR. A K DUTTA (R-1 to 4) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/723/2022 in WP(C)/1061/2022	SIMPLE BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
8	WITH WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH I.A.(Civil)/726/2022 in WP(C)/1076/2022	SANGEETA BAJAJ Versus THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
9	WITH WP(C)/1581/2022	M/S KISHLAY SNACKS Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
10	WP(C)/1067/2022	KRISHNA MURARI BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR H GUPTA (R-1 to 7) ASSTT.S.G.I.
	WITH I.A.(Civil)/721/2022 in WP(C)/1067/2022	KRISHNA MURARI BAJAJ Versus THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N GOGOI	ASSTT.S.G.I.
11	WITH WP(C)/1116/2022	SANDEEP BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/713/2022 in WP(C)/1116/2022	SANDEEP BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
12	WP(C)/1112/2022	SUMIT BAJAJ Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (r-2 to 7) MR H GUPTA ASSTT.S.G.I.
	WITH I.A.(Civil)/716/2022 in WP(C)/1112/2022	SUMIT BAJAJ Versus THE UNION OF INDIA AND 6 ORS F	MS. M L GOPE MS. N GOGOI	ASSTT.S.G.I.
13	WP(C)/5675/2022 FIXED	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S K MEDHI ASSTT.S.G.I.
14	WITH WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL
15	WITH WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
16	WITH WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST

17	WITH WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
18	WITH WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
19	WITH WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
20	WITH WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
21	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
22	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
23	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
24	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
25	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
26	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
27	WITH WP(C)/679/2022	YORK PRINT PVT. LTD. (UNIT- IV) Versus THE UNION OF INDIA AND 3 ORS	MR A NATH DR ANKIT TODI	SC, GST
28	WITH WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

29	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
30	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
31	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
32	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
33	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
34	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
35	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
36	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
37	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
38	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
39	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
40	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
41	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.

42	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
43	WITH WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
44	WITH WP(C)/4193/2022	M/S. NEZONE INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
45	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
46	WITH WP(C)/7601/2022	DABUR INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
47	WITH WP(C)/7602/2022	M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
48	WITH WP(C)/7603/2022	NORTHERN AROMATICS LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
49	WITH WP(C)/7604/2022	PARKSONS PACKAGING LIMITED Versus UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
50	WITH WP(C)/7629/2022	ROSMERTA AUTOTECH PVT LTD Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
51	WITH WP(C)/7630/2022	ROSMERTA SAFETY SYSTEMS PVT LTD (FORMERLY UTSAV SAFETY SYSTEMS PVT LTD) Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
52	WITH WP(C)/8216/2022	M/S SUNTECH SYSTEMS PRIVATE LIMITED Versus UNION OF INDIA AND 6 ORS.	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, GST DY.S.G.I.
<u>ORDERS</u>				
53	Review.Pet./15/2023 WITH WP(C)/5892/2017 (D/O)	M/S S.M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MS S KEJRIWAL	SC, APDCL
54	I.A.(Civil)/21/2023 FIXED ON 03.02.2023, WITH WP(C)/8028/2022 (D/O) in WP(C)/8028/2022	MONJUR ELAHI MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S PHUKAN	GA, ASSAM SC, HEALTH
<u>HEARING</u>				
55	WP(C)/7797/2017 PART-HEARD	OIL INDIA LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	MR. S DEKA GA, ASSAM MR. B. DUTTA R SARMAH (R-3) MR J BORAH (R-3) MR. K KAKOTI (R-3) MS. J BORO

56	WITH WP(C)/6290/2017	NANDLALL and SONS TEA INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and ANR.	MR. S DEKA MR. B. DUTTA MR.S BANIK R SARMAH MR J BORAH MR. K KAKOTI MS. J BORO MR.M K RONGPI	GA, ASSAM
57	WP(C)/4118/2017 FIXED	ABDUL KADER Versus THE STATE OF ASSAM and 3 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, FINANCE(MR. B GOGOI) SC, PWD
58	WP(C)/3986/2021	CMJ BREWERIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/3268/2022 in WP(C)/5562/2020	DUMURIA ANCHALIK DAINIK BAZAR AND ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR. P RAHMAN MR S ISLAM	SC, PNRD GA, ASSAM MR. M H AHMED
	WITH WP(C)/5562/2020	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR A HUSSAIN	SC, PNRD GA, ASSAM
ADMISSION				
2	WP(C)/5206/2014 FIXED	ON THE DEATH OF PRADEEP KUMAR BHUYAN HIS LEGAL HEIRS MRS. DEEPA DUTTA Versus STATE OF ASSAM and ORS.	MR.R SALOI MRS.J M KONWAR MR.S BARUA	SC, PWD
3	WP(C)/1517/2019 FIXED	NARAYANI MINERALS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MS. M HAZARIKA MR D K DAS MR. R K AGARWALA MR H BETALA MS. KEWI MR C KUMAR	MR. R K D CHOUDHURY(R-6) MR. P DAS (R5) MR G DAS (R5) MR. B GOGOI SC, INDUSTRIES AND COMMERCE DEPUTY SGI (R-6) SC, NEDFI SC, INCOME TAX SC. SALES TAX DEPTT. (R-2,3)
4	WP(C)/262/2020	PARESH CH HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, PWD
5	WP(C)/2475/2020 FIXED	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR G UZIR MR. M SAIKIA MS B TALUKDAR MR. K M MAHANTA	GA, ASSAM MR A UPADHYAY, (R6 TO R9) SC, GMC SC, G M D A SC, REVENUE

6	WP(C)/3602/2020	GOBARDHARA ANCHALIK PANCHAYAT Versus THE STATE OF ASSAM AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, PNRD GA, ASSAM SC, IWT
	WITH			
7	WP(C)/529/2018	GOBARDHANA ANCHALIK PANCHAYAT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. N BORAH MR. K MOHAMMED MR. M KHAOUND
8	WP(C)/3434/2021	PATIT PABAN GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. D THAOSEN	SC, PNRD
9	WP(C)/6712/2021 FIXED	M/S ANN ASSOCIATES Versus THE GENERAL MANAGER,NORTHERN FRONTIER RAILWAY	MR A K RAI MS G BORA MRS K AGARWAL	MR. S CHAKRABORTY(SC, NF RAILWAY) SC, NF RLY
10	WP(C)/3668/2022 FIXED	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
	WITH			
11	WP(C)/3509/2021	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
12	WP(C)/4917/2022 FIXED	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH, SC, PCB, ASSAM MR. S K GHOSH (r-9) MS F AHMED (r-9) MR. R R Gogoi, SC, FOREST DEPTT. (R-1) MR B DEORI, GA, ASSAM SC, FOREST
	WITH			
	I.A.(Civil)/171/2023 in WP(C)/4917/2022	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH SC, PCB
13	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
	WITH			
14	WP(C)/7645/2022	PARESH KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
ORDERS				
15	Cont.Cas(C)/583/2020 WITH WP(C)/1036/2020(D/O), FIXED	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
	WITH			
16	Review.Pet./37/2022 CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. Versus BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
17	WP(C)/6155/2021	RAJA BASFOR Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. N UDDIN MR. M ISLAM MR J ISLAM	SC, P AND R.D.
18	I.A.(Civil)/1817/2022 FIXED in WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH			
	WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH			
19	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH

20	I.A.(Civil)/3657/2022 FIXED in WP(C)/4981/2019 WITH WP(C)/4981/2019	M/S. BINAPANI RANDHAN GAS Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MRS. P GOSWAMI	SC, I O C
		M/S. BINAPANI RANDHAN GAS Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGOHAIN	SC, I O C
21	Review.Pet./3/2023 WITH WP(C)/4142/2002 (D/O), FIXED	SANTOSH THAKUR AND ANR. Versus KONMAI DAS AND 3 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
HEARING				
22	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	SC, ASLSA MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
23	WP(C)/1925/2009 FIXED WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009 WITH WP(C)/5689/2007	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR.K P SARMA MR.H DAS MR H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN GA, ASSAM SC, REVENUE SC, GMC
24	WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	MS.M HAZARIKA MR.S SAMARIA
25	WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
26	WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE

28	WP(C)/3496/2016 FIXED	DEBI PRASAD AGARWALA FOGLA and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
29	WP(C)/6307/2022 FIXED WITH I.A.(Civil)/3481/2022 in WP(C)/6307/2022	SUBHASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS. THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS Versus SUBHASH DAS AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS MR. K GOGOI	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I. MR. P MAHANTA MR. R B GOHAIN MS C DAS

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
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[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/525/2014 WITH LCR, FIXED	ON THE DEATH OF AMIYA KUMAR BORO, HIS LEGAL HEIRS RUNI BORO Versus ASSAM BOARD OF REVENUE and 3 ORS.	MR.P K KALITA MR.G J SAIKIA	MR. A KHANIKAR (R-3) SC, REVENUE
2	WP(C)/5951/2018 B/O	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	MS. M B BORAH(G.A) MRS. A GAYAN MRS. A GAYAN SC, FOREST ASSTT.S.G.I.
3	WP(C)/3894/2020 B/O	ANWARUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM MR. A M BARBHUIYA (R7) MS A BEGUM (R7)
4	WP(C)/4844/2021 B/O	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R- 7 SC, ED
5	WP(C)/5350/2021 B/O	AMINA KHATUN Versus THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM MR. A MANNAF (R-8 TO 15) MD S HOQUE (R-8 TO 15)
6	WP(C)/6971/2022 CAVT. NO.12652/022, FIXED	RUHUL AMIN Versus THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. U DUTTA (r-6) MR. A B T HAQUE B DUTTA (r-6) FOR CAVEATOR
BAIL HEARING (BA)				
7	Bail Appln./200/2023 FIXED	JAMSER ALI @ MD JAMSHER ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM

HEARING

8	WP(C)/741/2014 WITH LCR	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R- 3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR K DAS (R-3,4,15) SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C

STAY MATTERS

9	WP(C)/5414/2022	BIMAL KRISHNA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR P SHARMAH, SC, AFDC (R-1 & 2) MR. C K S BARUAH, GA, ASSAM (R-3) SC, AFDC
10	WP(C)/6550/2022	KAMAL HAZARIKA Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MR. A CHAMUAH MR. D M NATH	SC, PNB
11	WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
12	WP(C)/7328/2022	RAMAKANT SHARMA @ SONU SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. DITUL DAS MR. R RAHMAN	MR. S DUTTA (r-6) S HAQUE (r-6) MR. H DAS (r-6) SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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13)	MR. A J SARMA	03-02-2023	To	15-02-2023

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19)	MR S SARMA	04-02-2023	To	12-04-2023



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[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5323/2020	ANIL KUMAR RAY Versus SUPERINTENDENT OF TAXES, GUWAHATI AND 3 ORS.	MR A KAKOTI	SC, GST SC, TAXES ASSTT.S.G.I.
ADMISSION				
2	WP(C)/3215/2017	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	MR.B GOGOISC, FINANCE and TAXATION.
3	WITH WP(C)/3377/2017	M/S. NORTH EAST TRADING CO. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
4	WP(C)/3863/2020 FIXED	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
5	WITH WP(C)/3869/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
6	WP(C)/4064/2020	SMTI BHAGWATI DEVI BAMALWA Versus THE UNION OF INDIA AND 4 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
7	WP(C)/4100/2020	HANSRAJ BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
8	WP(C)/4101/2020	VINAY BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
9	WP(C)/4102/2020	RAVI BAMALWA Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
10	WP(C)/2841/2021 FIXED	SAGAR METAL FORMING Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

11	WITH WP(C)/1969/2021	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAIKIA MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
12	WITH WP(C)/2566/2021	M/S ANUBHAV INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR D SAIKIA MS S SHARMA	SC, GST
13	WITH WP(C)/2842/2021	M/S SRI BHAWANI PLYBOARD INDUSTRY (EARLIER SHREE BHAWANI PLYWOOD INDUSTRY) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
14	WP(C)/5847/2022 FIXED	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
15	WITH WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,7th February 2023]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./50/2023	PADUMI DAS Versus THE STATE OF ASSAM AND ANR.	MR G SAIKIA R. Kr. Singh	PP, ASSAM
2	AB/339/2023	SIKANDAR ALI AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
3	AB/345/2023	PANKAJ BARUAH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
4	AB/346/2023	LALCHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
<u>ADMISSION</u>				
5	Crl.Rev.P./457/2022 B/O	ANJAN SAHA Versus MRS. MITHU SAHA	MS. M R DEVI	MR. N ISLAM
6	Crl.Pet./1033/2022 FIXED	MADHUPRIYA DASGUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MR. R A MAZUMDER	MR S CHAKRABORTY (R-2) MR M HOQUE (R-2) MR. R A CHOUDHURY (R-2) MS S DEVI (R-2) PP, ASSAM
7	Crl.Rev.P./24/2023 FIXED	MEHBUB ALI Versus HASINA BEGUM	MR P K KALITA	
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./76/2023 FIXED	RESHMA AHMED AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	

9	Bail Appln./278/2023 FIXED	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
10	Bail Appln./279/2023 FIXED	AMINUL HAQUE @ AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
11	Bail Appln./284/2023 FIXED	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING</u>				
12	I.A.(CrI.)/490/2022 FIXED in AB/1229/2022 WITH AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. Versus BIJOY NUNIA AND 2 ORS BIJOY NUNIA AND ANR. Versus THE STATE OF ASSAM	MRS. P GOSWAMI MS N SAIKIA MR. S C BISWAS MR. A K DAS MS. R DEVI	MR. S C BISWAS PP, ASSAM MRS. P GOSWAMI MS N SAIKIA PP, ASSAM
13	AB/1729/2022 FIXED	RIJUBAR RAHMAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
14	AB/2441/2022 FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
15	AB/3292/2022 FIXED	RABIN DAS Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
16	AB/3477/2022 FIXED	MD. FIRUJ ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
17	AB/13/2023 FIXED	DURLAV KHANEKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
18	AB/46/2023 FIXED	SARBESWAR RABHA AND 9 ORS Versus THE STATE OF ASSAM	MR T RAJBONGSHI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
19	AB/69/2023 FIXED	NURJAMAL ALI AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
20	AB/98/2023	EKRAMUL ISLAM Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
21	AB/117/2023 WITH OFFICE NOTE	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH PP, ASSAM
22	AB/152/2023 FIXED	DIBYADHAR PHUKON Versus THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA B. K. BORAH P. BORAH	PP, ASSAM
23	AB/210/2023 FIXED	NARAYAN DAS AND ANR. Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MS S S ZIA	PP, ASSAM

ORDERS

24	Crl.A./119/2021 (AT 2:00 PM), WITH LCR 3 FILES, FIXED	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY	PP, ASSAM SC, CUSTOMS
	WITH I.A.(Crl.)/272/2021 in Crl.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
25	Tr.P.(Crl.)/6/2022 WITH LCR 3 FILES, B/O	OME MOYUNG Versus THE STATE OF ASSAM AND ANR	MR. D K BAGCHI	PP, ASSAM
	WITH Tr.P.(Crl.)/7/2022	OME MOYUNG Versus THE STATE OF ASSAM AND ANR	MR. D K BAGCHI	PP, ASSAM
		HEARING		
27	MACApp./252/2017 PART-HEARD, WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
28	Crl.Rev.P./184/2019 PART-HEARD, FIXED	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	MS. S BISWAS (R2-R4)(SC , Forest) PP, ASSAM
	WITH I.A.(Crl.)/422/2022 in Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS. A	MR. S C BISWAS MRS. A BORAH	SC, FOREST
29	Crl.A./235/2019 WITH LCR 5 FILES, FIXED	ASURUDDIN KHAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR A ALI MS. M KHATUN PP, ASSAM
30	Crl.Pet./640/2021 WITH LCR 4 FILES, B/O	ABUB AHMED MAZUMDER AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./364/2023	ABDUL MOTLEAB @ MUTALEB ALI @ BABU Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
2	Bail Appln./369/2023	UDDHAB KUMAR BHARALI Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3216/2022 WITH LCR, FIXED	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
4	Bail Appln./44/2023 WITH OFFICE NOTE	ASHIF AHMED @ ASIF AHMED Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
5	Bail Appln./154/2023 WITH OFFICE NOTE	TASDIQUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
6	Bail Appln./311/2023 FIXED	AHMED ALI Versus THE STATE OF ASSAM	F K R AHMED	PP, ASSAM
BAIL HEARING				
7	AB/3603/2022	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
8	AB/3813/2022	GAJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
9	AB/3848/2022	BHABESH SARMA Versus STATE OF ASSAM	MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/4/2023	HIRAK JYOTI SARMA AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	
11	AB/131/2023	BIKASH CH. BOSE @ BIKASH BOSE Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM

ORDERS

12	I.A.(CrI.)/631/2022 AB 1918/2022(D/O) in AB/1918/2022	RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA M R Sharma	MR. A M BORA (R2) MR. D K BAIDYA (R2) MS. C CHOUDHURY (R2) PP, ASSAM
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HEARING

13	CrI.Rev.P./407/2016 PART-HEARD, WITH LCR 3 FILES	SAMIR DEY Versus PURNIMA DHAR GOYARY	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.I A TALUKDAR MS D DAS MR. M K DAS MS.P BARMAN MS.P MAZUMDAR
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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1873/2022 PART-HEARD, FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2655/2022 B/O	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/2175/2022 in WP(C)/2655/2022	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, FINANCE DEPTT.
ORDERS				
3	I.A.(Civil)/3158/2022 FIXED, WITH LCR, CAVT./211/2022 in WP(C)/2211/2022	FAZLUZZAMAN MAZUMDER AND ANR Versus THE MANAGEMENT OF DAINIK JUGASANKHA AND ANR.	MR F Z MAZUMDER A. CHISHI	MR J I BARBHUIYA MR. L MOHAN
	WITH WP(C)/2211/2022	THE MANAGEMENT OF DAINIK JUGASANKHA Versus FAZLUZZAMAN MAZUMDER AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. K KALITA	MR R DHAR MR. J LASKAR MR F Z MAZUMDER (R1) A. CHISHI (R1) FOR CAVEATOR
	WITH I.A.(Civil)/3823/2022 in WP(C)/2211/2022	THE MANAGEMENT OF DAINIK JUGASANKHA Versus FAZLUZZAMAN MAZUMDER AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN	MR F Z MAZUMDER
4	WP(C)/4590/2022 B/O	BIKROM TOKBI Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N J KHATANIAR MS S P CHETRY	SC, K A A C SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1058/2019 FIXED	ZEE LABORATORIES AND 2 ORS. Versus THE UNION OF INDIA	MR. B PRASAD	MR. S C KEYAL MR. S K MEDHI
2	Crl.Pet./1005/2022 FIXED	BIRENDRA KUMAR JHA Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. N DEKA (R2) MR. M GOGOI (R2) PP, ASSAM
3	Crl.A./26/2023	MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/67/2023 in Crl.A./26/2023	MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL . Versus THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./2778/2022	MD. HANNAN ALI Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
5	Bail Appln./3297/2022 WITH OFFICE NOTE, LCR FILES	MD. BASHIR KHAN Versus THE STATE OF ASSAM	MS. SOMILA	PP, ASSAM
6	Bail Appln./3325/2022 WITH LCR, FIXED	MOHAN LAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
7	Bail Appln./36/2023 FIXED	DINESH JAISWAL Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
8	Bail Appln./110/2023 FIXED	CH. LUNKHOLAL MATE Versus THE STATE OF ASSAM	MR. B CHETRI MS. A. MEDHI	PP, ASSAM
9	Bail Appln./184/2023 FIXED	RAJKUMAR MANDAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	PP, ASSAM
BAIL HEARING				
10	AB/2230/2022 FIXED	ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAHAIN MR. J RAHMAN	PP, ASSAM

11	AB/3566/2022 FIXED	BRAZEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	MR. K K HANDIQUE MR. D CHUTIA (r-2 to 5) PP, ASSAM
12	AB/3645/2022	RAHUL AMIN @RAHUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED MR R SARKAR	PP, ASSAM
13	AB/3847/2022	MD. AKMAL HUSSAIN Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
14	AB/3852/2022	MUNNA SAIKIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
15	AB/104/2023	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM

ORDERS

16	Crl.L.P./12/2021 WITH OFFICE NOTE, FIXED in Crl.A./3506/2021 WITH Crl.A./3506/2021 (Filing Number)	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR	MR J KALITA	PP, ASSAM
		SARAT BARMAN Versus THE STATE OF ASSAM AND ANR (F)	MR J KALITA	
17	I.A.(Crl.)/588/2022 WITH LCR 5 FILES, FIXED in Crl.A./6/2021 WITH Crl.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	PP, ASSAM
		MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. B CHOWDHURY MR. R KALITA MR. S R ISLAM MR H AGARWAL MR J SINGH	MR. A T SARKAR (R2) PP, ASSAM
18	Crl.Pet./934/2022 WITH LCR 1 FILE, B/O	MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
19	Crl.Pet./1062/2022 B/O	BOKUL CHANDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
20	Crl.Pet./1221/2022 FIXED	MD. GOL MAHAMMAD HOQUE @ NIKU Versus THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGOHAIN MR R HUSSAIN	PP, ASSAM
21	Crl.Pet./71/2023 FIXED	MD ABDUL KALAM Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM

HEARING

22	Crl.Pet./714/2015 WITH LCR 1 FILE, FIXED	RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	SC, IRRIGATION PP, ASSAM
23	Crl.A./404/2019 WITH LCR 4 FILES, B/O	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR H M R HOQUE	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM
24	Crl.A./50/2022 WITH LCR 3 FILES, FIXED	JAYNAL ABEDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR K P PATHAK (AMICUS CURIAE) MR P K DAS MR. M BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,7th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./417/2023	JAHIR KHAN @ ZAHIR KHAN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MS F RAHMAN MD SHAHID	PP, ASSAM
2	Bail Appln./419/2023	DHIRAJ KUMAR DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
3	Bail Appln./420/2023	MD. NAZMUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
4	Bail Appln./422/2023	ANUP BORAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	Bail Appln./423/2023	AMINUL ISLAM @ AMINUL HOQUE @ AINUL Versus THE STATE OF ASSAM	MD Y ALI M. HOSSAIN	PP, ASSAM
6	Bail Appln./425/2023	RAKESH TERANG Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM
<u>MOTION</u>				
7	Crl.Rev.P./612/2022 FIXED	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
8	Crl.Pet./1198/2022 B/O	NOVJYOTI DEB @ BAPAN DEB Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR B MALAKAR (r-2) PP, ASSAM
9	Crl.Pet./26/2023 FIXED	MOUSUMI DEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N DUBEY B R BRAHMA MS. M DAIMARY	PP, ASSAM
10	Crl.Pet./38/2023 FIXED	GOKUL KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. N DUBEY B R BRAHMA MS. M DAIMARY	PP, ASSAM

11	AB/309/2023	JYOTISH KAIBARTA Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
12	AB/320/2023	DALIMI GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
13	AB/321/2023	SUMITRA KUMAR DAS Versus THE STATE OF ASSAM	MR. T DEURI MR. R M DEKA	PP, ASSAM
14	AB/326/2023	SUJAL HOQUE AND 8 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED	PP, ASSAM
15	AB/329/2023	MAHBUR ALI MANDAL Versus THE STATE OF ASSAM	MD S HOQUE MR. F A FAROOQUE	PP, ASSAM
16	AB/332/2023 B/O	FAKHAR UDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
17	AB/333/2023	MERAJUL ISLAM Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
18	AB/337/2023	SAJIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
19	AB/338/2023	LUHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
20	AB/340/2023	PAPU TABA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	AB/341/2023	MD. NUR AMIN HOQUE @ NUR AMIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
22	AB/342/2023	JOMELA KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR Z RAHMAN	PP, ASSAM
23	AB/343/2023	JAHIDUL HUSSAIN Versus THE STATE OF ASSAM	MR B DEKA MR. A DHANUKA	PP, ASSAM
24	AB/344/2023	AKIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./225/2023 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. A SARMA MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
26	Bail Appln./227/2023 WITH OFFICE NOTE, FIXED	SANJAY ARJYA AND 3 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
27	Bail Appln./306/2023 FIXED	MINAZUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
28	AB/62/2023	SERIJUN BEGUM BARBHUIYA@SIRIBUN NESA BARBHIYA AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
29	Bail Appln./349/2023 FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

BAIL HEARING

30	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
31	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
32	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
33	AB/3500/2022 FIXED	DHARWMSA BASUMATARY Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
34	AB/3623/2022 FIXED	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
35	AB/3642/2022 FIXED	NARENDRA BORAH Versus THE STATE OF ASSAM .	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
36	AB/3689/2022 FIXED	MANJUR ALI AND4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
37	AB/3726/2022 FIXED	NAZIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
38	AB/23/2023 FIXED	SOFIOR ROHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE MR. M ISLAM	PP, ASSAM
39	AB/27/2023 WITH OFFICE NOTE, FIXED	SUNILAL RAY @ SUNIL RAY AND 7 ORS Versus THE STATE OF ASSAM	MR. A.I. AHMED MS B DEVI MR P SAH	MR. A ROSHID MS. T BEGUM PP, ASSAM
40	AB/52/2023 FIXED	AMIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM
41	AB/63/2023 FIXED	MD BAHAR UDDIN LASKAR@PUTUL AND 11 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N H LASKAR	PP, ASSAM
42	AB/81/2023 FIXED	ABED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	AB/146/2023 FIXED	NURAL AMIN @ MOSADDIN AND 3 ORS. Versus THE STATE OF ASSAM	MS A ZAHAN S I AKAND	PP, ASSAM
44	AB/168/2023 FIXED	AJIM UDDIN MAZUMDAR @ ABDUL AZIM MAZUMDAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM
45	AB/250/2023 FIXED	NAZIR HOSEN @ NAZIR HUSSAIN Versus THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
46	AB/70/2023	REZZAK-UL ISLAM @ REZZAK ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. S K M ALOMGIR	PP, ASSAM
47	AB/196/2023	SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM

ORDERS

48	Crl.Rev.P./611/2022 FIXED	HAFIZUR RAHMAN Versus MISS SAMSUN NEHAR	MR. R ALI H A AHMED MR A S SK	MR. A GOYAL MR. A CHOUDHURY
49	Crl.Pet./10/2023 FIXED	SANJAY KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS	PP, ASSAM

HEARING

50	Crl.Pet./509/2021 WITH LCR, FIXED	ABDUL SUKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR F A AHMED	MR. S Y AHMED (R-3) PP, ASSAM
51	Crl.A./148/2022 WITH LCR 4 FILES, FIXED	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/372/2022 in Crl.A./148/2022	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
52	I.A.(Crl.)/371/2022 WITH LCR 5 FILES, FIXED in Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
	WITH Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
53	Crl.Pet./967/2022 FIXED	ANWAR HUSSAIN KAZI Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. J LASKAR MR R DAS PP, ASSAM
	WITH I.A.(Crl.)/778/2022 in Crl.Pet./967/2022	JASMINA KHANAM KAZI @ JASMINA BEGUM Versus ANWAR HUSSAIN KAZI AND ANR.	MR. J LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR. D GHOSH	06-02-2023	To	07-02-2023
18)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
19)	MR S SARMA	04-02-2023	To	12-04-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY THE 7TH DAY OF FEBRUARY, 2023]

BEFORE

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
AND
HON'BLE MR. JUSTICE NELSON SAILO

FOR MOTION

[THE FOLLOWING CASE PERTAINING TO KOHIMA
BENCH WILL BE TAKEN UP BY THEIR LORDSHIPS
AT 3:30 PM THROUGH REMOTE VIDEO CONFERENCING]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://us06web.zoom.us/j/7651035069?pwd=NGIyNmduia3lJYWZrM2Zmc2NZZWlkZz09>

1	I.A.(Civil)/146/2022 in REVIEW.PET./11/20 22	SMTI. LANVANO LOTHAS AND 28 ORS VERSUS STATE OF NAGALAND AND 3 ORS.	N Z LOTHAS	GOVT ADV NL
	WITH REVIEW.PET./11/20 22	LANVANO LOTHAS AND 28 ORS VERSUS THE STATE OF NAGALAND AND 3 ORS	N Z LOTHAS	GOVT ADV NL

TOTAL - 1
